

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 139 of 2019 [TP/MP/ 125 of 2016 (CP 34 of 2016)] With
IA 507 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2020**

Name of the Company: Ashok Kumar Khosla
V/s
PGH International Pvt Ltd

Section: 397-398 of the Companies Act

COMMON ORDER

Learned Counsel Mr. Hamesh Naidu a.w. Learned Senior Counsel Mr. Saurabh Soparkar appeared for the Petitioner. Learned Counsel Mr. Amalpuhp Shroti appeared for the Respondent no. 2. Learned Counsel Mr. Sandeep Singhi appeared for the Respondent. Learned Senior Counsel Mr. Navin Pahwa appeared.

Heard Learned Senior Counsel Mr. Saurabh Soparkar in part.

The matter stands adjourned for further hearing on 07.12.2020 at 2:00 p.m.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 3rd day of December, 2020.